

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :10-06-2025

**Date : 10.06.2025**

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Serial No.
45976/2025	10.06.2025	WP (C) - 15108/2025	P.K.SINGH	C.O.		Order Dtd. 2025-06-04		(Serial No-7)
45930/2025	10.06.2025	WP (C) - 12135/2025	SURYAKANTA PALAI	GENERAL		Order Dtd. 2025-05-14	WRIT BRANCH (DIVISION BENCH-3)	(Serial No-120)
45931/2025	10.06.2025	COPET-25/2013	RAJUKUMAR SATAPATHY	GENERAL		Entire Document	CIVIL REVISION	(Serial No-2)
45932/2025	10.06.2025	COPET-26/2013	RAJUKUMAR SATAPATHY	GENERAL		Entire Document	CIVIL REVISION	(Serial No-2)
45940/2025	10.06.2025	RSA-136/2018	PRAHALLAD CHANDRA DAS	GENERAL		Judgement Dtd. 2023-01-27	SECOND APPEAL	(Serial No-1)
45943/2025	10.06.2025	WP (C) - 12136/2025	SURYAKANTA PALAI	GENERAL		Order Dtd. 2025-05-13	WRIT BRANCH-7	(Serial No-10)
45950/2025	10.06.2025	WP (C) - 12751/2025	SURYAKANTA PALAI	GENERAL		Order Dtd. 2025-05-13	WRIT BRANCH-6	(Serial No-35)
45955/2025	10.06.2025	WP (C) - 12743/2025	SURYAKANTA PALAI	GENERAL		Order Dtd. 2025-05-13		(Serial No-35)
45956/2025	10.06.2025	BLAPL-13017/2024	RABINDRA PRASAD PATNAIK	GENERAL		Order Dtd. 2025-06-09	BAIL-1	(Serial No-1)
45957/2025	10.06.2025	BLAPL-12332/2024	SRI PRABHU K.N, BHARAT SWAROOP SHARMA, ANSUMAN BHUYAN, SUJATA DAS, KOUSIK ANANDA GURU	GENERAL		Judgement Dtd. 2025-06-09	BAIL-1	(Serial No-15)
45959/2025	10.06.2025	WP (C) - 13140/2025	SURYAKANTA PALAI	GENERAL		Order Dtd. 2025-05-13		(Serial No-15)
45961/2025	10.06.2025	WP (C) - 19931/2020	RAJUKUMAR SATAPATHY	GENERAL		Entire Document	WRIT BRANCH-5	(Serial No-22)
45962/2025	10.06.2025	WP (C) - 6004/2025	SURYAKANTA PALAI	GENERAL		Order Dtd. 2025-06-04	WRIT BRANCH-3	(Serial No-13)

	45969/2025	10.06.2025	WP (C) - 4492/2021	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-10-29	WRIT BRANCH-5	(Serial No-22)
	45971/2025	10.06.2025	BLAPL-237/2025	RABINDRA PRASAD PATNAIK	GENERAL		Order Dtd. 2025-06-09		(Serial No-22)
	45972/2025	10.06.2025	BLAPL-209/2025	RABINDRA PRASAD PATNAIK	GENERAL		Order Dtd. 2025-06-09		(Serial No-22)
	45975/2025	10.06.2025	RFA-146/2005	MENAKA MAHARANA	GENERAL		Misc.case	FIRST APPEAL	(Serial No-22)
	45977/2025	10.06.2025	BLAPL-4810/2025	SANJUKTA MUNDA	GENERAL		Order Dtd. 2025-06-10	BAIL-2	(Serial No-12)
	45987/2025	10.06.2025	WP (C) - 1388/2022	PRIYADARSAN PRADHAN	GENERAL		Final Order	WRIT BRANCH (DIVISION BENCH-2)	(Serial No-109)
	45924/2025	10.06.2025	WP (C) - 7660/2007	D. NAYAK	GENERAL		Order Dtd. 2019-08-01	WRIT BRANCH-4	(Serial No-38)
	45925/2025	10.06.2025	CRLMC-2734/2022	HIMANSHU KUMR BHOL	GENERAL		Order Dtd. 2022-10-18	CRIMINAL MISC	(Serial No-2)
	45926/2025	10.06.2025	WP (C) - 21948/2024	S. C. DAS	GENERAL		Order Dtd. 2024-09-12		(Serial No-2)
	45927/2025	10.06.2025	CRLMP-1362/2024	S. C. DAS	GENERAL		Order Dtd. 2024-10-05	Petition,Annexure,	(Serial No-2)
	45928/2025	10.06.2025	CRLMC-1529/2025	B. K. PATI	GENERAL		Order Dtd. 2025-05-02	CRIMINAL MISC	(Serial No-6)
	45929/2025	10.06.2025	ABLAPL-9117/2024	M ROUT	GENERAL		Order Dtd. 2024-08-31	BAIL-1	(Serial No-6)
	45933/2025	10.06.2025	WA-1159/2023	B PRADHAN	GENERAL		Order Dtd. 9999-12-31	WRIT APPEAL	(Serial No-3)
	45934/2025	10.06.2025	BLAPL-18184/2014	D K BEHERA	GENERAL		Order Dtd. 2015-01-05		(Serial No-3)
	45935/2025	10.06.2025	MATA-34/2017	D K BEHERA	GENERAL		Order Dtd. 9999-12-31	FIRST APPEAL	(Serial No-2)
	45936/2025	10.06.2025	WP (C) - 25778/2017	N K SATAPATHY	GENERAL		Order Dtd. 2024-11-05	WRIT BRANCH-8	(Serial No-29)
	45937/2025	10.06.2025	WP (C) - 17432/2019	M BARAL	GENERAL		Order Dtd. 2024-06-25	WRIT BRANCH-8	(Serial No-40)
	45938/2025	10.06.2025	WP (C) - 15259/2025	G D MALLICK	GENERAL		Order Dtd. 2025-06-03		(Serial No-40)
	45939/2025	10.06.2025	BLAPL-2577/2025	S P SAMANTA	GENERAL		Order Dtd. 5000-01-01		(Serial No-40)
	45941/2025	10.06.2025	WP (C) - 18492/2017	N K ROUT	GENERAL		Order Dtd. 2025-05-09	WRIT BRANCH-5	(Serial No-20)
	45942/2025	10.06.2025	WA-	S P SAMANTA	GENERAL		Order Dtd. 2023-03-	WRIT	(Serial No-20)

			1325/2022				28	APPEAL	No-2
5	45944/2025	10.06.2025	WP (C) - 13931/2006	AK NAYAK	GENERAL		Order Dtd. 2006-12-04		(Se No-2
5	45945/2025	10.06.2025	WP (C) - 15267/2025	G D MALLICK	GENERAL		Order Dtd. 2025-06-03		(Se No-2
7	45946/2025	10.06.2025	WP (C) - 17311/2020	RC MUDULI	GENERAL		Order Dtd. 2025-06-03	WRIT BRANCH-5	(Se No- 32)
	45947/2025	10.06.2025	WP (C) - 17178/2006	A K NAYAK	GENERAL		Order Dtd. 2007-05-09		(Se No- 32)
9	45948/2025	10.06.2025	WP (C) - 212/2025	NABEEN KUMAR RATH	GENERAL		Order Dtd. 2025-01-08	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 108)
0	45949/2025	10.06.2025	WP (C) - 19865/2015	GC ROUT	GENERAL		Order Dtd. 2016-01-06	WRIT BRANCH-7	(Se No- 15)
	45951/2025	10.06.2025	WP (C) - 16257/2006	A K NAYAK	GENERAL		Order Dtd. 2006-12-18		(Se No- 15)
2	45952/2025	10.06.2025	OJC- 1865/1998	C R NAYAK	GENERAL		Order Dtd. 1998-04-07		(Se No- 15)
3	45953/2025	10.06.2025	WP (C) - 34394/2023	N K ROUT	GENERAL		Order Dtd. 2025-05-16	WRIT BRANCH-3	(Se No- 11)
4	45954/2025	10.06.2025	WP (C) - 3427/2025	RK MAHABHOI	GENERAL		Order Dtd. 9999-12-31		(Se No- 11)
5	45958/2025	10.06.2025	WP (C) - 15444/2025	K SAHOO	GENERAL		Order Dtd. 2025-06-03	WRIT BRANCH-5	(Se No- 47)
5	45960/2025	10.06.2025	JCRLA- 67/2009	STATE	GENERAL		Order Dtd. 2021-02-17	CRIMINAL APPEAL	(Se No-3
7	45963/2025	10.06.2025	JCRLA- 8/2023	STATE	GENERAL		Order Dtd. 2023-07-24	CRIMINAL APPEAL	(Se No-3
8	45964/2025	10.06.2025	CRLMP- 486/2025	PRAFULLA KUMAR MOHANTY	GENERAL		Order Dtd. 2025-05-13Annexure,		(Se No-3
9	45965/2025	10.06.2025	MATA- 79/2024	B BEHERA	GENERAL		Order Dtd. 2025-03-07	FIRST APPEAL	(Se No-5
0	45966/2025	10.06.2025	WP (C) - 26312/2011	B K DAS	GENERAL		PetitionAnnexure,		(Se No-5
	45967/2025	10.06.2025	WP (C) - 31397/2011	SARADA NAYAK	GENERAL		Order Dtd. 2019-12-24	WRIT BRANCH-2	(Se No-8
2	45968/2025	10.06.2025	WP (C) - 3836/2008	SARADA NAYAK	GENERAL		Order Dtd. 2008-05-13		(Se No-8
3	45970/2025	10.06.2025	WP (C) - 3700/2007	M/S.P.K.RATH-1	GENERAL		Order Dtd. 2014-10-20		(Se No-8
4	45973/2025	10.06.2025	BLAPL- 28281/2013	J P KAR	GENERAL		Petition		(Se No-8
5	45974/2025	10.06.2025	FAO-	R K MAHABHOI	GENERAL		Order Dtd. 2025-05-	MISC.	(Se

			337/2019				15	APPEAL SEC.	No-5
5	45978/2025	10.06.2025	WP (C) - 15316/2008	P K LENKA	GENERAL		Order Dtd. 2010-03- 23		(Se No-5
7	45979/2025	10.06.2025	BLAPL- 4725/2014	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 2014-11- 28		(Se No-5
8	45980/2025	10.06.2025	SA- 154/1998	JYOTI RANJAN SAHOO	GENERAL		Judgement Dtd. 2015- 09-08		(Se No-5
	45981/2025	10.06.2025	WP (C) - 14926/2025	LOKANATH SAHOO	GENERAL		Order Dtd. 2025-06- 04	WRIT BRANCH-8	(Se No- 39)
	45982/2025	10.06.2025	WP (C) - 1031/2025	P. K. DASH	GENERAL		Order Dtd. 2025-04- 21		(Se No- 39)
	45983/2025	10.06.2025	WP (C) - 15252/2025	LOKANATH SAHOO	GENERAL		Order Dtd. 2025-06- 04		(Se No- 39)
	45984/2025	10.06.2025	WP (C) - 14916/2025	LOKANATH SAHOO	GENERAL		Order Dtd. 2025-06- 04	WRIT BRANCH-5	(Se No- 47)
	45985/2025	10.06.2025	WP (C) - 14904/2025	LOKANATH SAHOO	GENERAL		Order Dtd. 2025-06- 04	WRIT BRANCH-5	(Se No- 47)
	45986/2025	10.06.2025	TRPCRL- 4/2025	SAYANTAN PANDA	GENERAL		Order Dtd. 2025-04- 08		(Se No- 47)

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